

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 125 of 2011 & I.A. No. 203 of 2011

Dated: 22nd March, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

M/s. B.T. Steel Castings Ltd. & Anr.

.... **Appellant (s)**

Versus

**Punjab State Power Corporation Ltd.
& Ors.**

.... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. Laliet Kumar & Mr. Saurabh
Dhawan.**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan Ms.Swapna
Seshadri for PSPCL for R-2.**

ORDER

On the prayer of learned advocate for respondent no.3 post the matter on

12th April, 2012.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**